{ [THE DEPUTY MINISTER MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN) : (a) and (b) The matter is under the consideration of the Government.]

Written Answers

## HUNGER STRIKE BY THE LEADERS OF TEL SHODHAK MAZDOOR UNION, BARAUNI

- 638. SHRI P. K. KUMARAN: Will Minister of PETROLEUM CHEMICALS be pleased to state:
- (a) whether there was any hunger strike by the leaders of the Tell Shodhak Mazdoor Union, Barauni, in the first week of August,
- (b) if so, what were the reasons for the hunger strike;
- (c) whether the dispute has now been
- (d) if not, what are the reasons for the delay?

THE MINISTER, OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

- (b) The reasons stated we'e retrenchment of workers on account of the completion of the first phase of refinery works, (ii) payment of weekly rest for the period prior to 10th December, 1962 and (iii) reduction of rent for the operation^ staff sharing accommodation in the Township.
- (c) and (d) While the disputes relating to (") and (in) above have been settled, the retrenchm|ent of construction workers rendered surplus is inescapable.

## GRANTS TO STATES FOR SECONDARY **SCHOOLS**

- 639. SHRI G. M. MIR: Willi the Minister of EDUCATION be pleiised to
- (a) whether it is a fact that Government have offerd State Governments Central assistance on fr 100%
  - t[] English translation.

grant basis for Secondary Schools during the Third Plan period; and

to Question\*

(b) if so, what are those schemes for which Central funds would be earmarked?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

In addition to the schemes approved earlier, a new scheme has been sanctioned this year.

- (b) The Scheme is 'Improvement of Secondary Education' which has the following components: —
  - (1) Strengthening of Science Laboratories;
  - (2) Special Training of Science Teachers:
  - (3) Improvement of School Lib raries.

## DETECTION OF ILLEGAL ARMS FACTOR\* IN **JABALPUR**

- 640. SHRI G. M. MIR: Will the Minister of HOME AFFAIRS be pleas ed to state:
- (a) whether it is a fact that an illegal arms factory was detected in Jabalpur i<sub>n</sub> March, 1964;
- (b) if so, what action has been taken by the Government; and
- (c) how many persons were arrest ed in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No, Sir.

(b) and (c) Do not arise.

## CONSTRUCTION OF YOUTH HOSTELS IN INDIA

- 641. SHRI G. M. MIR: Will the Minister of EDUCATION be pleased t«
- (a) whether it is a fact that Youtii Hostels Association in India has decided to build hostels in major cities before the end of the Third Plan; and